

07.08.2020

**Matter is taken up through Video Conferencing (Cisco Webex), hosted by Reader of the Court Sh. Davinder Singh Bisht.**

Present (on screen): Sh. Harsh Kumar Sharma and Sh. Lakshya Parasher Ld.

Counsels for appellant/ convict.

Appellant/convict in person.

Sh. Amit Jindal, Ld. PP for the CBI/respondent.

**Sh. Davinder Singh Bisht, Reader, Sh. Kripal Singh Sajwan, Sr.P.A, Sh. Hardeep Singh, Ahlmad and Sh. Manish Kumar, Asstt. Ahlmad are also present through Video Conference.**

Arguments started and continued for about 30 minutes with regular disturbances due to poor connectivity between counsels as well as with the Court as a result of which matter is adjourned for today and it shall be taken up after 16.08.2020 as Ld. Counsel for the appellant is stated to be busy in other matters till 16.08.2020.

In these circumstances, matter is adjourned to **17.08.2020 at 11.30 AM.**

Screen signed copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court. The signed copy of order shall be placed on record as and when physical hearing of the Court resumes.



(Harish Kumar)

**Special Judge (PC Act) CBI-20,  
Rouse Avenue District Court,  
New Delhi/07.08.2020**